

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD. (32)

O.A. No. 59 of 1993. ✓

Between

Dated: 25.1.1993. ✓

Jeevanna Rao Vasan ✓

...
And

Applicant ✓

1. Secretary, Ministry of Defence, Govt. of India, New Delhi.
2. DG EME (EME Civ-1), MGO Br., Army HQ DHQ P.O, New Delhi. ✓
3. Commandant, 1 EME Centre, Secunderabad. ✓
4. EME Workshop Officers, Association GG1/121-C, Vikaspuri, New Delhi.

... Respondents. ✓

Counsel for the Applicant : Sri. Jeevanna Rao Vasan (Party-in-Person)

Counsel for the Respondents : Sri. N.R. Devaraj, Sr. CGSC. ✓

CORAM:

Hon'ble Mr. T. Chandrasekhar Reddy, Judicial Member. ✓

The Tribunal made the following order:-

Mr. Jeevanna Rao Vasan, party-in-person and Mr. N.R. Devaraj, for the respondents are present. Heard both sides.

Mr. Devaraj wants short time for filing counter opposing the admission of this O.A. List this OA for admission hearing on 12.3.1993. The respondents will be at liberty to file their counter in the meanwhile with an advance copy to the applicant.

Mr. Jeevanna Rao Vasan complaining that final orders passed by the competent authority on his representation dated 9.4.1992 are not yet communicated to him. The respondents are hereby directed to communicate the said final orders to the applicant wherever he is within 3 weeks from today.

After hearing both sides, we are of the opinion that this is not a fit matter to grant interim relief/reliefs. Hence interim relief/s is refused.

Deputy Registrar (Judicial)

Copy to:-

1. Secretary Ministry of Defence, Govt of India, New Delhi.
2. DG EME (EME Civ-1), MGO Br., Army HQ DHQ P.O, New Delhi-11.
3. Commandant, 1 EME Centre, Secunderabad-587.
4. EME Workshop Officers Association GG1/121-C, Vikaspuri, New Delhi-018.
5. One copy to Sri. Jeevanna Rao Vasan, (Party-in-person), CAT, Hyd.
6. One copy to Sri. N.R. Devaraj, Sr. CGSC, CAT, Hyd.
7. One spare copy.

Rsm/-

Postbox 07-59/93

TYPED BY

COMPARED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY

APPROVED BY

HYDERABAD BENCH

HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

To be left on 14.3.93

THE HON'BLE MR.

V.C.

AND

THE HON'BLE MR.R.BALASUBRAMANIAN:M(A)

AND

THE HON'BLE MR.T.CHANDRASEKHAR REDDY:M(J)

AND

THE HON'BLE MR.C.J. ROY : MEMBER (JUDL)

Dated: 25/1/1993

ORDER/JUDGMENT:

R.A./ C.A./M.A. NO.

O.A. No.

in
59/93

T.A. No.

(W.P. No.)

Admitted and Interim Directions issued

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No order as to costs.

pvm.

